


Government of Jharkhand
Home, Prison & Disaster Management Department
(Disaster Management Division)

ORDER

In exercise of the powers conferred under section 22(2)(h) of the Disaster Management Act, 2005 the undersigned, in his capacity as Chairperson, State Executive Committee, hereby orders that the provisions of order number 82 dated 28.04.2021 shall stand extended till **6 AM on 13.05.2021** with the following amendment:

State government offices as specified in clause 1(XIX) shall be permitted "till normal office hours" instead of "till 2 PM".

All the Departments of Government of Jharkhand and all the District Administrations are directed to ensure full compliance of the provisions of order number 82 dated 28.04.2021



5/5/2021


(Sukhdev Singh)
Chief Secretary,
Jharkhand.

Memo no. 184/CS/Res

Ranchi, Dated: 05/05/2021

Copy to – Principal Secretary to Chief Minister/PS to all Ministers/All Additional Chief Secretary/Principal Secretary/Secretary/Director General of Police/All Divisional commissioner/DIG/DC/SSP/SP, Jharkhand for information and necessary action.

Copy to –Secretary, Ministry of Home Affairs, Government of India/ Secretary, Ministry of Health and Family Welfare, Government of India.



5/5/2021

Chief Secretary,
Jharkhand